

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1828  
ANSWERED ON:10.08.2011  
PRESENT STATUS OF UIDAI  
Joshi Shri Pralhad Venkatesh

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Unique Identification Authority of India (UIDAI) constituted under the Chairmanship of Shri Nandan Nelikani has completed its process of issue of identity cards to the people of India;
- (b) if so, the details of functioning of this Authority at present and the amount spent so far;
- (c) whether the Chairman of this UIDAI has been entrusted the additional responsibility of a newly constituted Task Force; and
- (d) if so, the details thereof alongwith the hurdles caused as a result thereof in this regard?

**Answer**

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a): The mandate of Unique Identification Authority of India (UIDAI) is to issue unique identification numbers (Aadhaar) to all the residents of India. The UID programme was launched on 29th September, 2010 and a total of 2,05,06,570 Aadhaar numbers have been generated so far. The Authority plans to cover 600 million people by March, 2014.

(b): UIDAI has been set up as an attached office of the Planning Commission through Notification No. A-43011/02/2009-Admn.I dated 28.01.2009. The Authority has its Headquarters in Delhi and has eight Regional Offices in Bangalore, Chandigarh, Delhi, Guwahati, Hyderabad, Lucknow, Mumbai and Ranchi. The Chairman heads the organization and he is supported by the Director General and officers and staff at various levels.

Enrolments of residents are conducted by the Registrars of UIDAI which consist of the Central and State Government agencies and Public Sector Banks and Financial Institutions. Empowered Committees headed by the Chief Minister/Lt. Governor and Implementation Committee headed by Chief Secretary are set up in each of the States and Union Territories to oversee and guide the implementation of the programme. A nodal department has also been designated in each of the State / UT for the implementation of the Unique Identification(UID) programme.

The details of amount spent year-wise so far is given below:

Year Total Expenditure (Rs. in crore)

2009-10	26.21
2010-11	268.41
2011-12	36.36 (Upto June, 2011)

(c): Yes, Madam.

(d): Ministry of Finance (Department of Expenditure) had constituted a Task Force vide O.M. No.22(02)/PF-II/2011 dated 14.02.2011 under the Chairmanship of Shri Nandan Nilekani, Chairman, UIDAI to recommend and implement a solution for direct transfer of subsidies on Kerosene, LPG and Fertiliser to the intended beneficiaries. The Terms of Reference of the Task Force have been extended to include PDS through Department of Expenditure's O.M. of even number dated 13.07.2011. The extended Terms of Reference are as follows:

- i. Identify and suggest required changes in the existing systems, processes and procedures, the frameworks and supply chain management;
- ii. Recommend institutional mechanisms to implement the IT strategy for PDS and
- iii. Examine and suggest an implementable solution for direct transfer of subsidies on food and kerosene to intended beneficiaries with the use of Aadhaar numbers (Unique Identification numbers), Aadhaar enabled transactions and Aadhaar authentication infrastructure.

No hurdles have been caused in the implementation of UID Programme on account of the Task Force.